

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 23.10.2019 (WEDNESDAY)

COURT III

11:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar

For Admission (After Notice)

2.	Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd & Ors. Vs. Canara Land Investments Ltd & Ors.	Harshit Agarwal	Aravindh S
3.	Comp. App (AT) No. 260 of 2019	VRG Healthcare Pvt Ltd & Ors. Vs. Ganesh Ramchandra Chakkarwar	Rishabh Sancheti	

For Hearing

4.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan Anant A. Pavgi
5.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. With	B. Rangunath	A. Ajith Kumar (R1-R3)
6.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)

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